

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/39281/2024	PRATIK TRIPATHY @ PICHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /249 /2024 () //	
2	D-BLAPL/39282/2024	RAJ TANTY VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	SUNDARGARH TOWN /375 /2024 () //	
3	D-BLAPL/39285/2024	MANORANJAN MALLICK@BABU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANGALA BAG /318 /2024 () //	AOD20220004450C202400005
4	D-BLAPL/39286/2024	GURUDEV SETH VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /202 /2024 () //	
5	D-BLAPL/39291/2024	KUNU PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /68 /2023 () //	
6	D-BLAPL/39302/2024	JAYAPRAKASH MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /86 /2023 () //	AOR20220001247C202400041
7	D-BLAPL/39304/2024	BANAMALI HARIJAN VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	KHATIGUDA /116 /2024 () //	AOR20230001281C202400001
8	D-BLAPL/39305/2024	TAPAN HARIJAN VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	NABARANGAPUR TOWN /216 /2024 () //	AOR20230001281C202400002
9	D-BLAPL/39306/2024	SURESH @ PRAVAKAR ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /377 /2024 () //	
10	D-BLAPL/39307/2024	RAJU DANDIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /232 /2024 () //	
11	D-CMAPL/54710/2024	RANI LAXMIBAI SHAKTI SANCHAYIKA MAHASHAN VS STATE OF ORISSA	CHABANLINSIKAR TRIPATHY (1) VS	 () //	

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12	D-CMP/54716/2024	RANJAN KUMAR SWAIN VS DEEPAK KUMAR ACHARYA	JAJATI KESHARI KHUNTIA VS	// ()	
13	D-CMP/54717/2024	ANUSAYA SAHU VS PRAMOD KUMAR PANDA	DAYANANDA MOHAPATRA VS	// ()	
14	D-CMP/54770/2024	JAYA PRAKASH PRADHAN VS SUSHANTI LUGUN	DEO KUMAR AJMERIA VS	// ()	AOR20230000140C202400006
15	D-CONTC/54728/2024	TOLESWAR DALPATI VS SUSHANTA KUMAR CHHOPDAR, D.E.O., BHAWANIPATNA	ADV. VS	// ()	
16	D-CRLA/39308/2024 CRLA/1364/2024	NABIN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /236 /2015 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000007/2016	
17	D-CRLMC/39289/2024	RAMAKANTA DAS @ SRI GHUNDA VS SANJULATA MAHALIK @ DAS	AMLAN SHAKTI PAUL VS	//0 ()	
18	D-CRLMC/39292/2024	KABINDRA KUMAR SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	TOMANDO /36 /2023 ()	
19	D-CRLMC/39293/2024	ASWINI KHANDEI @ ASHWINI KUMAR KHANDAI VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	BHADRAK TOWN /49 /1999 ()	
20	D-CRLMC/39295/2024	CHITRASEN GHADAI VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	MANCHESWAR P.S. /289 /2021 ()	
21	D-CRLMC/39296/2024	PITABAS PANDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	SAHID NAGAR P.S. /194 /2022 ()	
22	D-CRLMP/39283/2024	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	//0 ()	
23	D-MACA/54707/2024	JAYANTI PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	//	

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		VS	VS	()	
24	D-MATA/54721/2024	PADMANAV BALIARSINGH GYANESWAR PERA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
25	D-RPFAM/54702/2024	SUNITA SUNA RANJITA PARIDA	AMLAN SHAKTI PAUL	//	
		VS	VS	()	
26	D-RPFAM/54723/2024	BHIMSEN PARIDA GYANESWAR PERA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
27	D-RSA/54725/2024	SUNITA SUNA SNEHALATA DALAI	ATMAJIT MANMITH DAS	//	
		VS	VS	()	
28	D-RVWPET/54736/2024	BRAJA KISHORE JENA BIPIN BIHARI SWAIN	JAYDEEP PAL	//	
		VS	VS	()	
29	D-WA/54690/2024	STATE OF ODISHA STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000194C202400327
		VS	VS	()	
30	D-WA/54691/2024	SANJAY KUMAR SAHOO STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//	LOD20240000194C202400329
		VS	VS	()	
31	D-WA/54693/2024	HEMANTA KUMAR DIHUDI STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//	LOD20240000200C202400322
		VS	VS	()	
32	D-WA/54694/2024	SOUDAMINI DAS STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000200C202400320
		VS	VS	()	
33	D-WA/54695/2024	MINATI RATHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400321
		VS	VS	()	
34	D-WA/54696/2024	DR. UPENDRA SAHOO STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202400328
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-WA/54697/2024	DR AMIYA RANJAN BARIK PRINCIPAL SECY, WATER RESOURCES DEPTT VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400330
36	D-WA/54698/2024	BIJAYA KUMAR SARANGI STATE OF ODISHA VS	SACHIDANANDA NAYAK,A.S.C VS	// // ()	LOD20240000200C202400323
37	D-WP(C)/54692/2024	BHARAT CHANDRA SAMAL SUKANTI SARANGI VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202400061
38	D-WP(C)/54699/2024	STATE OF ODISHA BABA CHANDANESWAR ENGINEERING CONSTRUCTION BODILABONDRA CONTRACT COOPERATIVE SOCIETY VS	VS	// // ()	AOR20220001657C202400094
39	D-WP(C)/54700/2024	STATE OF ODISHA HARE KRUSHNA DAS VS	KODANDA KUMAR BHUYAN VS	// // ()	
40	D-WP(C)/54701/2024	STATE OF ODISHA SANJUKTA ROUT VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202400046
41	D-WP(C)/54703/2024	STATE OF ODISHA JOGESWAR BHOI VS	NIRANJAN MAHARANA VS	// // ()	
42	D-WP(C)/54704/2024	STATE OF ORISSA KUMA NAIK VS	SANKARACHARYA CHOUDHURY VS	// // ()	
43	D-WP(C)/54705/2024 WP(C)/33127/2024	STATE OF ODISHA SUKANTI MOHAPATRA VS	NIRA SUNDAR PANDA VS	// // ()	
44	D-WP(C)/54706/2024	STATE OF ODISHA MUKTA NAIK @ MUKATA NAIK VS	SANKARACHARYA CHOUDHURY VS	// // ()	
45	D-WP(C)/54708/2024	STATE OF ODISHA PITAMBAR MURMU VS	SAROJA KANTA SAMAL VS	// // ()	
		STATE OF ODISHA		//	

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46	D-WP(C)/54709/2024	SNEHALATA KALET VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
47	D-WP(C)/54711/2024	AJIT SINGHA VS THE STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
48	D-WP(C)/54712/2024	BAIDHAR PANDA VS UNION OF INDIA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
49	D-WP(C)/54713/2024	BHANUMATI JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
50	D-WP(C)/54714/2024 WP(C)/33173/2024	AALIYA ENTERPRISES VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //	
51	D-WP(C)/54715/2024	DHARANIDHAR @ DHARANI JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
52	D-WP(C)/54718/2024	PRAVAT NAIK VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
53	D-WP(C)/54719/2024	SISIR JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
54	D-WP(C)/54720/2024	SIBA PRASAD BEHERA VS THE PRINCIPAL SECY, REVENUE DEPTT., ODISHA	SUJAY SHANKER SINGH DEO VS	// 0 //	AOD20230000313C202400065
55	D-WP(C)/54722/2024 WP(C)/33120/2024	RANI LAXMIBAI SHAKTI SANCHAYIKA MAHASHAN VS STATE OF ODISHA	SHABAN SANGHAR TRIPATHY (1) VS	// 0 //	
56	D-WP(C)/54724/2024	SRIKANTA DEHURY VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
57	D-WP(C)/54726/2024	SRIRAM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH VS STATE OF ODISHA	SHARANS KUSHNAR MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/33198/2024	VS STATE OF ODISHA	VS	() //	
58	D-WP(C)/54727/2024	VISA SPECIAL STEEL LIMITED, KOLKATA VS	ANUPAM DASH VS	// ()	
59	D-WP(C)/54729/2024	MEMBER SECY, ODISHA CUM CHAIRMAN, STATE POLLUTION CONTROL BOARD ODISHA, BBSR MD NOOR ALAM VS	ATMAJIT MANMITH DAS VS	// ()	
60	D-WP(C)/54730/2024	SUNDARAM FINANCE LIMITED MILAN DAS VS	ARJUNA CHARANA BEHERA VS	// ()	
61	D-WP(C)/54731/2024	STATE OF ODISHA NIRANJAN DASH VS	ATMAJIT MANMITH DAS VS	// ()	
62	D-WP(C)/54732/2024	COLLECTOR, KHURDHA NABAGHANA BEHERA VS	BASUDEV BARIK VS	// ()	
63	D-WP(C)/54733/2024	STATE OF ODISHA BISWA RANJAN PATTNAIK VS	DR. JITENDRA KUMAR LENKA VS	// ()	
64	D-WP(C)/54734/2024	THE MANAGING DIRECTOR, THE ODISHA SMALL INDUSTRIES CORPORATION LTD., KHAPURIA MAJOR DILLIP KUMAR NAYAK VS	SAMEER KUMAR DAS VS	// ()	
65	D-WP(C)/54735/2024 WP(C)/33209/2024	STATE OF ODISHA DR.MANJULA DEVI VS	SUBHADUTTA ROUSTRAY VS	// ()	
66	D-WP(C)/54737/2024	STATE OF ODISHA SURYAMANI BAGH @ SURJYAMANI BAGH VS	ARJUNA CHARANA BEHERA VS	// ()	
67	D-WP(C)/54738/2024	STATE OF ODISHA SOBHA SUNDAR PUJHARI VS	SUJAY SHANKER SINGHDEO VS	// ()	AOD20230000313C202400066
68	D-WP(C)/54739/2024	PRINCIPAL SECY. REVENUE AND DISASTER MGT. DR.RAJLAXMI KANUNGO VS	SUBHADUTTA ROUSTRAY VS	// ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-WP(C)/54740/2024 WP(C)/33189/2024	STATE OF ODISHA DR.BASANT KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
70	D-WP(C)/54741/2024 WP(C)/33193/2024	DR.ALAKA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
71	D-WP(C)/54742/2024	PREMALATA PANI VS STATE OF ORISSA	BASUDEV BARIK VS	// // 0	
72	D-WP(C)/54743/2024	KAILASH CHANDRA SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0	
73	D-WP(C)/54744/2024	KUSHADHWAJA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// // 0	
74	D-WP(C)/54745/2024	SAILABALA MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0	
75	D-WP(C)/54746/2024	PABITRA MOHAN MOHAPATRA VS STATE OF ORISSA	BASUDEV BARIK VS	// // 0	
76	D-WP(C)/54747/2024	NILAMANI LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
77	D-WP(C)/54748/2024	GURU SARASWATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// // 0	
78	D-WP(C)/54749/2024	CHANDRAMANI BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// // 0	
79	D-WP(C)/54750/2024 WP(C)/33195/2024	DR.SNEHA LATA PATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-WP(C)/54751/2024	LOKANATH BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
81	D-WP(C)/54752/2024	AMARENDRA PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
82	D-WP(C)/54753/2024 WP(C)/33196/2024	DR. KRUSHNA PRASAD PADHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
83	D-WP(C)/54754/2024	MANMATH KUMAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
84	D-WP(C)/54755/2024	DASARATHI DEHURY VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
85	D-WP(C)/54756/2024	PRANATI MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
86	D-WP(C)/54757/2024	DR.CHITRANGADA SAMANTSINGHAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
87	D-WP(C)/54758/2024	PAHALI PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
88	D-WP(C)/54759/2024	ABDUL TAIEB KHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
89	D-WP(C)/54760/2024	DR.KALYANI DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
90	D-WP(C)/54761/2024	SREEKANTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
91	D-WP(C)/54762/2024	PABITRA MOHAN SAHOO	BASUDEV BARIK	//	

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		VS	VS	()	
		STATE OF ORISSA		//	
92	D-WP(C)/54763/2024	M/S.RAJA BRICKS, BALESWAR	SAIBRATA RATH	//	
		VS	VS	()	
		MEMBER SECRETARY, STATE POLLUTION CONTROL BOARD, ODISHA, BBSR		//	
93	D-WP(C)/54764/2024	DR. RAJASHREE PADHI	SUBHADUTTA ROUTRAY	//	
	WP(C)/33199/2024	VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/54765/2024	DR. CHITRA SWAIN	SUBHADUTTA ROUTRAY	//	
	WP(C)/33201/2024	VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/54766/2024	DR. ACHYUTANANDA MISHRA	SUBHADUTTA ROUTRAY	//	
	WP(C)/33200/2024	VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/54767/2024	DR.BIDYUT PRABHA GANTAYAT	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/54768/2024	DR.MRUDUHASINI SAHOO	SUBHADUTTA ROUTRAY	//	
	WP(C)/33213/2024	VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/54769/2024	PRADEEP GUPTA	M MALLESWARAM	//	AOR20220000459C202400004
		VS	VS	()	
		SANJAY GUPTA		//	
99	D-ABLAPL/39280/2024	GOBARDHAN SAMAL	NIRANJAN MAHARANA	MAHILA P.S. BUXIBAZAR /184 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-ABLAPL/39284/2024	SNEHASIS RANABIJULI	AMLAN SHAKTI PAUL	KANAS /258 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-ABLAPL/39287/2024	RAM SINGH@RAM NARESH SINGH	SWARAJ PATEL	SUNDARGARH TOWN /408 /2024	AOR20220000246C202400050
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-ABLAPL/39288/2024	MURALIDHAR NAYAK	PRADEEP KUMAR DAS	PIRAHAT P.S /277 /2024	AOR20220001207C202400039
		VS	VS	()	

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103	D-ABLAPL/39290/2024	STATE OF ODISHA SUNANDA SAMAL @ SUNAJ KUMAR SAMAL VS	AMLAN SHAKTI PAUL VS	// TIHIDI /283 /2019 ()	
104	D-ABLAPL/39294/2024	STATE OF ODISHA SHASHI KANTA BARIK VS	PARTHA SARATHI DAS VS	// TURUMUNGA /330 /2024 ()	AOD20240000364C202400049
105	D-ABLAPL/39297/2024	STATE OF ODISHA BICHITRANANDA SENAPATI VS	SAMEER KUMAR DAS VS	// NIMAPADA /323 /2021 ()	
106	D-ABLAPL/39298/2024	STATE OF ODISHA MATHURA DEHURY VS	OM PRAKASH SARAN VS	// DHENKANAL TOWN /880 /2024 ()	AOR20220000371C202400128
107	D-ABLAPL/39299/2024	STATE OF ODISHA PRAKASH DAS @ PRAKASH KUMAR DAS VS	PRADIPTA BEURA VS	// //0 ()	
108	D-ABLAPL/39300/2024	STATE OF ODISHA PABITRA SWAIN VS	PRADIPTA BEURA VS	// //0 ()	
109	D-ABLAPL/39301/2024	STATE OF ODISHA ANTARYAMI SAHOO VS	PRADIPTA BEURA VS	// //0 ()	
110	D-ABLAPL/39303/2024	STATE OF ODISHA SRIRAM SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// //0 () //	

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MISC CASES FILED on :28/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RVWPET/54736/2024 RVWPET/ /	BIPIN BIHARI SWAIN MP	JAYDEEP PAL	489/2024
2	D-RPFAM/54723/2024 RPFAM/ /	GYANESWAR PERA MP	BISWAJIT MOHAPATRA	582/2024
3	D-MATA/54721/2024 MATA/ /	GYANESWAR PERA MP	BISWAJIT MOHAPATRA	595/2024
4	D-RSA/54725/2024 RSA/ /	SNEHALATA DALAI MP	ATMAJIT MANMITH DAS	1564/2024
5	D-RSA/54725/2024 RSA/ /	SNEHALATA DALAI MP	ATMAJIT MANMITH DAS	1565/2024
6	D-ABLAPL/14027/2024 ABLAPL/4894/2024	RANJIT BHUTIA MP		3017/2024
7	D-ABLAPL/34279/2024 ABLAPL/13043/2024	AKHAYA KUMAR ROUT@AKSHAYA KUMAR ROUT MP	PANDEYANAN PANIGRAHI	3018/2024
8	D-MACA/54707/2024 MACA/ /	JAYANTI PRADHAN MP	KISHORE CHANDRA RAJGURU MOHAPATRA	3129/2024
9	D-CRLA/39308/2024 CRLA/1364/2024	NABIN SAHU MP	JNYANANANDA PANDA	3388/2024
10	D-CRLA/39308/2024 CRLA/1364/2024	NABIN SAHU MP	JNYANANANDA PANDA	3389/2024
11	D-CRLMC/39292/2024 CRLMC/ /	KABINDRA KUMAR SAHOO MP	DAYANANDA MOHAPATRA	3484/2024
12	D-CRLMC/39293/2024 CRLMC/ /	ASWINI KHANDEI @ ASHWINI KUMAR KHANDEI MP	PANDEYANAN PRASANNA SARANGI	3485/2024
13	D-WA/54690/2024 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	9094/2024
14	D-WA/54690/2024 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	9095/2024
15	D-WA/54691/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	9096/2024
16	D-WA/54691/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	9097/2024
17	D-WA/54691/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	9098/2024
18	D-WA/50072/2024 WA/ /	RABINDRA KUMAR ROUT MP	SHAMBHU CHARAN NATH SHARMA	9099/2024
19	D-WA/54693/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	9100/2024
20	D-WA/54693/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	9101/2024
21	D-WA/54693/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	9102/2024
22	D-WA/54695/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	9103/2024
23	D-WA/54695/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	9104/2024
24	D-WA/54694/2024 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	9105/2024
25	D-WA/54694/2024 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	9106/2024
26	D-WA/54695/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	

	WA/ /	MP		9107/2024
27	D-WA/54694/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		9108/2024
28	D-WA/54696/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		9109/2024
29	D-WA/54696/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		9110/2024
30	D-WA/54697/2024	PRINCIPAL SECY, WATER RESOURCES DEPT	SASWAT DAS, A.G.A.	
	WA/ /	MP		9111/2024
31	D-WA/54697/2024	PRINCIPAL SECY, WATER RESOURCES DEPT	SASWAT DAS, A.G.A.	
	WA/ /	MP		9112/2024
32	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		9113/2024
33	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		9114/2024
34	D-WA/54698/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		9115/2024
35	D-WP(C)/54705/2024	SUKANTI MOHAPATRA	NIRA SUNDAR PANDA	
	WP(C)/33127/2024	MP		17776/2024
36	D-WP(C)/54708/2024	PITAMBAR MURMU	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		17777/2024
37	D-WP(C)/54713/2024	BHANUMATI JENA	SOMANATH NANDA	
	WP(C)/ /	MP		17778/2024
38	D-WP(C)/54715/2024	DHARANIDHAR @ DHARANI JENA	SOMANATH NANDA	
	WP(C)/ /	MP		17779/2024
39	D-WP(C)/54718/2024	PRAVAT NAIK	GEETA RANI MALLICK	
	WP(C)/ /	MP		17780/2024
40	D-WP(C)/54719/2024	SISIR JENA	SOMANATH NANDA	
	WP(C)/ /	MP		17781/2024
41	D-WP(C)/54722/2024	RANI LAXMIBAI SHAKTI SANCHAYIKA M	BHABANI SANKAR DAS (1)	
	WP(C)/33120/2024	MP		17782/2024
42	D-WP(C)/16636/2024	SINGRAI MURMU	BHABANI SANKAR DAS	
	WP(C)/13342/2024	MP		17783/2024
43	D-WP(C)/54727/2024	VISA SPECIAL STEEL LIMITED, KOLKATA	ANUPAM DASH	
	WP(C)/ /	MP		17784/2024
44	D-WP(C)/4602/2008	NIRMALA KU MOHAPATRA	SUVALAXMI DEVI	
	WP(C)/4602/2008	MP		17785/2024
45	D-WP(C)/54729/2024	MD NOOR ALAM	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		17786/2024
46	D-WP(C)/53099/2024	DINESH KUMAR SAHOO	ABHISHEK MOHANTY	
	WP(C)/32290/2024	MP		17787/2024
47	D-WP(C)/54730/2024	MILAN DAS	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		17788/2024
48	D-WP(C)/54733/2024	BISWA RANJAN PATTNAIK	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		17789/2024
49	D-WP(C)/54734/2024	MAJOR DILLIP KUMAR NAYAK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		17790/2024
50	D-WP(C)/54763/2024	M/S.RAJA BRICKS, BALESWAR	SAIBRATA RATH	
	WP(C)/ /	MP		17791/2024
51	D-WP(C)/54701/2024	SANJUKTA ROUT	GAJENDRANATH ROUT	
	WP(C)/ /	MP		17792/2024
52	D-WP(C)/54769/2024	PRADEEP GUPTA	M MALLESWARAM	
	WP(C)/ /	MP		17793/2024